

NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

(16)

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 18/12/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : CP/173/2017
NAME OF THE PETITIONER(S) : ATS INDUSTRIES PVT LTD
UNDER SECTION : 252

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

AMBILI.B

Company Prosecutor
RoC, Kerala



ORDER

Representative for Applicant present. Counsel for RoC present and filed counter.
Representative for the Applicant has filed a fresh affidavit on behalf of the
shareholders. The same is taken on record. Matter is posted for arguments. Put up
on 15.01.2018 at 10.30 A.M.

ghk

-59/-
(CH. MOHD SHARIEF TARIQ)
MEMBER (JUDICIAL)